

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH: AT
HYDERABAD

O.A.No.1737 OF 1997.

Dated:31-12-1997.

Between:

V.J.J.J.Ratnam.

.. Applicant

AND

1. The Executive Engineer, Central Water Commission, Lower Godavari Division, H.No.11-5-382 to 396, II Floor, Red Hills, Hyderabad.
2. The Assistant Engineer, Lower Godavari Sub Division No.I, Central Water Commission, Bhadrachalam-507 111, Khammam District.
3. The Superintending Engineer, Godavari Circle, C.W.C.Hyderabad.
4. The Chairman, Central Water Commission, New Delhi.

.. Respondents

COUNSEL FOR THE APPLICANT(S): Mr.K.Venkateswara Rao

COUNSEL FOR THE RESPONDENT(S): Mr V Bhimanna

CORAM:

THE HON'BLE SRI H.RAJENDRA PRASAD, MEMBER (ADMN)

O R D E R

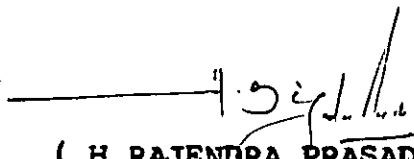
(AS PER HON'BLE SRI H.RAJENDRA PRASAD, MEMBER (ADMN))

Heard Mr.T.V.S.Murthy for Mr.K.Venkateswara Rao for the Applicant and Mr.Bhimanna for the Respondents.

2. The applicant has been transferred from Perur Site of Lower Godavari Sub Division, C.W.C., Bhadrachalam, to Saradaput Site of Lower Godavari Sub Division No.II, C.W.C., Rajahmundry. The Orders were issued on 13-1-1997. He is stated to have been relieved

on 31-1-1997. It is revealed that he was on leave upto 22-2-1997 and continues to remain absent thereafter. The applicant has submitted three representations to Respondent no.3 on 4-2-1997(A.4), 21-7-1997(Annexure.5) besides endorsing the copy of a ^{Addressed} third representation to the Executive Engineer(Annexure.7) to the Respondent no.3. Respondent no.3 is directed to dispose of the representations by a suitable decision within 15 days of the receipt of the copy of this Order.

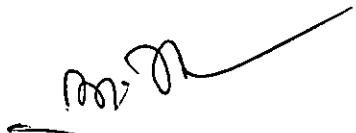
3. Thus the O.A. is disposed of at the admission stage.


(H. RAJENDRA PRASAD)
MEMBER (ADMN)

Dated: 31st December, 1997.

Dictated in the Open Court

DSN


D.R.

OA.1737/97

Copy to:-

1. The Executive Engineer, Central Water Commission, Lower Godavari Division, H.No.11-5-382, II Floor, Red Hills, Hyderabad.
2. The Assistant Engineer, Lower Godavari Sub Division Water Commission, Bhadrachalam, Khammam Dist.
3. The Superintending Engineer, Godavari Circle, C.W.C., Hyderabad.
4. The Chairman, Central Water Commission, New Delhi.
5. One copy to Mr. K.venkateswara Rao, Advocate, CAT., Hyderabad.
6. One copy to Mr. v.Bhimanna, Addl. S.E., CAT., Hyderabad.
7. One copy to HHRP M(A), CAT., Hyd.
8. One copy to D.R.(A), CAT., Hyd.
9. One duplicate.

SIR

27/1/98

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TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE
VICE CHAIRMAN

AND

THE HON'BLE MR. H. RAJENDRA PRASAD: M(A)

DATED: 31-12-1997

ORDER/JUDGMENT:

M.A./R.A./C.A. No.

in

O.A. No. 1737/97

T.A. No. (W.P.)

Admitted and Interim directions
Issued.

Allowed

Disposed of with direction

Dismissed.

Dismissed as withdrawn

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

pvm.

also OA copy

केन्द्रीय प्रशासनिक अधिकरण Central Administrative Tribunal प्रेषण / DESPATCH 12 JAN 1998 हैदराबाद न्यायपीठ HYDERABAD BENCH
